

(29)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/959/ (IB)/2018
NAME OF THE PETITIONER(S) : BLUE STAR LTD
NAME OF THE RESPONDENT(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) PRASHANT
KATACOPAL

Counsel for Petitioner



ORDER

Counsel for the Applicant present. No representation on behalf of the Corporate Debtor. **The Registry** is directed to issue notice to the Corporate Debtor. Counsel for the Applicant is also permitted to serve private notice to the Corporate Debtor at its Registered Office address by sending copy of the petition and documents relied upon and file proof of service along with an affidavit on the next date of hearing. Put up on **01.08.2018 at 10.30 A.M.**

(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)